

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

43
C.P No.407/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th November 2017, 10.30 A.M

| Name of the Company | Sujay Kumar Mukhopadhyay -Vs- ITC Ltd & Ors. | | |
|---------------------|--|------------------------|---------------------|
| Under Section | 58-59 | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1 CHHATRAPAL SUGANDH
Advocate

Petitioner

C.P.Singh
20/11/2017

ORDER

Ld. Counsel for the petitioner is present. No one is present from the respondents' side.

List on 10/01/2018.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)